

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.†3099  
TO BE ANSWERED ON 11.07.2019**

**Promotion of Talent of Sports Persons**

**†3099. SHRI DILIP SAIKIA:  
SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government has formulated any scheme to promote the talents of sports persons of village level and to encourage them for national and international events and if so, the details thereof;**

**(b) the status of sports authorities in rural areas and the allocation made to sports authorities during the last three years, Statewise; and**

**(c) whether the Government has taken or proposes to take any steps to prepare a time bound programme to encourage talented children in sports at district level and to decentralize the sports activities and if so, the details thereof as on date and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{ SHRI KIREN RIJIJU }**

**(a) 'Sports' being a State subject promotion of sports, including promoting the talents of sports persons of village level and to encourage them for national and international events, is the responsibility of State / Union Territory (UT) Governments. Central Government supplements efforts of the State/UT Governments by providing assistance through National Sports Federations, training in**

**Sports Authority of India (SAI) Centres and support under Khelo India Scheme.**

**(b) Sports authorities in rural areas are entities under the State/UT governments. However, details of funds released under Khelo India scheme during the last three years to sports authorities in States/UTs is given in Annexure.**

**(c) The Khelo India Scheme, through its vertical of “Talent Search and Development” envisages long term development of sporting talents identified from all across the country, including districts and rural areas, by supporting them with a financial assistance of about Rs.5.00 lakh per annum for a period of eight years. A total number of 2437 sporting talents have been identified for support under the Khelo India Scheme.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3099 FOR REPLY ON 11.07.2019 ASKED BY SHRI DILIP SAIKIA AND, SHRI ASHOK MAHADEORAO NETE MPs, REGARDING 'PROMOTION OF TALENT OF SPORTS PERSONS'**

**Details of funds released during the last three years to Sports Authorities in States/UTs.**

Amount in (Rupees)				
S. No.	Agency Name	2016-17	2017-18	2018-19
1.	Sports Authority of Andhra Pradesh	7,48,11,000	2,50,00,000	-
2.	Sports Authority of Arunachal Pradesh	3,15,66,000	15,25,00,000	40,40,71,000
3.	Sports Authority of Assam	2,62,42,000	4,50,00,000	-
4.	Bihar State Sports Authority	36,37,282	-	40,00,000
5.	Sports Authority of Goa	15,00,000	11,67,241	-
6.	Sports Authority of Gujarat	4,96,00,000	2,50,00,000	-
7.	Sports Authority of Jharkhand	1,55,99,000	-	-
8.	Sports Authority of Karnataka	8,16,24,000	9,50,34,000	3,00,00,000
9.	Madhya Pradesh Sports Authority	3,37,83,000	7,50,00,000	1,19,00,000
10.	Manipur Sports Development Authority	-	1,79,00,000	7,30,00,000
11.	Sports Development Authority of Tamil Nadu	3,65,47,000	3,50,00,000	4,00,00,000
12.	Sports Authority of Telangana	4,07,89,000	6,50,00,000	10,00,000
<b>Total</b>		<b>39,56,98,282</b>	<b>53,66,01,241</b>	<b>56,39,71,000</b>

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